

REGISTERED

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

Commercial Complex(BDA),
Indiranagar,
Bangalore- 560 038.

Dated: 10 Dec '87

APPLICATION NO 1035 /87 (F)

W.P.No. —

APPLICANT

Smt. Jabeen Begum
To

Vs

RESPONDENTS

Pension Pay Master, Defence Pensions,
Bangalore - 42 and 208

1. Smt. Jabeen Begum,
22, Bharathinagar B Street
Bangalore - 560 001.
2. Shri Hari Krishna Holla,
Advocate,
34/3, 5th Main,
Gandhinagar,
Bangalore - 560 009.

Subject: SENDING COPIES OF ORDER PASSED BY THE BENCH

Please find enclosed herewith the copy of ORDER/STAY/

INTERIM ORDER passed by this Tribunal in the above said application
on 04.12.87.

RECEIVED 2 copies 10/12/87

Diary No. 1524/15/87

Date: 14.12.87 AD

Encl: as above.

R. A. Murthy
DEPUTY REGISTRAR
(JUDICIAL)

QC

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH, BANGALORE

DATED THIS THE FOURTH DAY OF DECEMBER 1987

Present : Hon'ble Shri Justice K.S. Puttaswamy .. Vice-Chairman
Hon'ble Shri L.H.A. Rego .. Member (A)

APPLICATION NO.1035/87(F)

Smt. Jabeen Begum,
22, Bharathinagar B Street,
Bangalore-560 001

Applicant

(Shri Harikrishna Holla .. Advocate)

v.

Pension Pay Master,
Defence Pensions,
Dickenson Road,
Bangalore-560 042.

Adm. Officer,
Sena Seva Corps Abhilekh,
ASC Records (Supply),
Bangalore-560 007.

Smt. Peeran Bi,
120, Armstrong Road,
Bangalore-560 001.

Respondents

This application came up before this Tribunal for admission today. Hon'ble Vice-Chairman made the following:

O R D E R

Shri Harikrishna Holla, learned counsel for the applicant, in our opinion, very rightly seeks leave of this Tribunal to withdraw this application with liberty to approach the appropriate forum for establishing the claims of the applicant. Permission sought for is granted. Application is rejected as withdrawn.



Sd/-
VICE CHAIRMAN
4/12/87

Sd/-
MEMBER (A) 4/12/87

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- True Copy -

B. Venkatesh
DEPUTY REGISTRAR
CENTRAL ADMINISTRATIVE TRIBUNAL
ADDITIONAL BENCH
BANGALORE